

former Prime Minister. These areas comprised eight districts, 14 sub-divisions, 33 tehsils, 80 blocks, 1171 Gram Panchayats and 1201 revenue villages of KSK areas. Action plan was to be implemented with resources from the Central Government, State Government, Centrally sponsored schemes and Special Central Assistance.

According to Government's own admission, in reply to a recent question in Parliament, during this Session, the implementation is highly unsatisfactory and to say the least, is tardy.

I would, therefore, request the Government to see to it that the Action Plan be implemented as per a time bound scheme.

[*Translation*]

MR. DEPUTY-SPEAKER: Mr. Mishra, only approved text has to be read. That will come in the record. Whatever you have read beyond that, will not be recorded.

[*English*]

(iv) Need to expedite execution of Srisailem Left Bank canal in Nalgonda District, Andhra Pradesh.

DR B.N. REDDY (MIRYALGUDA): Execution of Srisailem Left Bank Canal (SLBC) in Nalgonda district, Andhra Pradesh, proposed to use 30 tmc of Krishna River water to irrigate a few lakh acres in Nalgonda District of Andhra Pradesh, has been delayed for several years, though a portion of canal is excavated and left without any progress.

Incompletion of this project by the successive Governments in Andhra Pradesh led to people filing 480 nominations for Nalgonda Parliamentary Constituency which delayed the polling by one month. The polling was done on 27.5.96 instead of 27-4-96.

Sir, this was done by the people of Miryalguda and Nalgonda Parliamentary Constituency to bring the importance of the SLBC to the notice of the Central Government. Hence, I request the Government to take up this matter immediately and complete the project on war-footing.

[*Translation*]

(v) Need to introduce Employment Assurance Scheme and Jawahar Rozgar Yojana in all the blocks of Sitamarhi District in Bihar.

SHRI NAVAL KISHORE RAI (SITAMARHI): Mr. Deputy-Speaker, due to heavy floods in Sitamarhi district in Bihar, there has been destruction and loss on a big scale. Hundreds of persons have died and crops worth crores of rupees have been destroyed. All the major roads and bridges in the district have been badly damaged, as a result of which movement of people from a place to an

other place has come to a stand-still. Unemployment and starvation in rural areas are on a large scale, which has compelled poor peasants and labourers to leave and go to other places for earning livelihood. Main roads, bridges, culverts and rural roads are so much damaged that people find it very difficult to move from one place to another. The state Govt. has not got adequate funds to distribute adequate money to all districts for repairs works.

I, therefore, urge upon the Central Govt. to ensure implementation of employment scheme and Jawahar Rozgar Yojana immediately in all blocks of Sitamarhi district of Bihar with a view to improve the condition of people and remove unemployment there.

When Hon. Minister...(*Interruptions*)

MR. DEPUTY-SPEAKER: Nothing beyond it.

SHRI NAVAL KISHORE RAI: He has said that Bihar cannot be covered. We have raised the matter with regard to Bihar...(*Interruptions*)

MR. DEPUTY SPEAKER: Bihar has been covered.

...(*Interruptions*)

MR DEPUTY SPEAKER: It is alright. It is over now.

SHRI NAVAL KISHORE RAI: We have demanded Employment Assurance scheme for all blocks in Sitamarhi district....(*Interruptions*) . The Minister for Rural Development is also present....(*Interruptions*)

MR. DEPUTY-SPEAKER: Will you like to say something?

THE MINISTER OF AGRICULTURE (OTHER THAN ANIMAL HUSBANDRY AND DAIRY DEPARTMENT) (SHRI CHATURANAN MISHRA): It is correct that the condition of Sitamarhi district is very bad. I was there during the fury of floods. Whatever has been said by the Hon. member is correct. After coming from there National Relief Committee...(*Interruptions*)

MR. DEPUTY-SPEAKER: Please allow him to speak. listen him first. Reply will be given first to the matters mentioned under Rule 377

...(*Interruptions*)

THE MINISTER OF AGRICULTURE (OTHER THAN ANIMAL HUSBANDRY AND DAIRY DEPARTMENT) SHRI CHATURANAN MISHRA : He has raised the issue of Sitamarhi. I went there. The condition of other districts in Bihar is also bad. So, in the meeting of the National Relief Committee held, 21 crore rupees have been given for Bihar. Now, the floods have come in second round. We are awaiting a memorandum from the State Government. Thereafter, a meeting of the National Relief Committee will be convened...(*Interruptions*). You are Hon. member. If we say that you do not know how to read and write, will it be proper?...(*Interruptions*) You belong to Bihar.